

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 11420/2020

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

MAHAK CHAND & ORS.

Respondent(s)

Date : 24-03-2022 This petition was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE BELA M. TRIVEDI
[IN CHAMBER]

For Petitioner(s) Mr. Sarvesh Singh Baghel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner states that the respondent No.1 having expired as per the death certificate on record, the proceedings have stood abated qua respondent No.1. Nobody has entered appearance for the respondent Nos. 2 and 3 though duly served.

In view of the above, the matter be listed in regular course.

(BABITA PANDEY)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)